

be only after these considerations are met to the satisfaction of the Government.

Road joining East and West Kandivli

210. SHRIMATI MRINAL GORE: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether Government are aware of the fact that a new building has been constructed by the Department which blocks the development plan road joining east and west Kandivli (Bombay);

(b) is it a fact that inspite of repeated objections and serious letters from city engineer of Bombay Municipal Corporation the officers refused to take cognisance of the objections; and

(c) if it is true will the Ministry to rectify the situation by cooperating with B.M.C to have a new road by the side of the building?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b). Yes, Sir. There are three buildings which are nearing completion on the canal bank in the Kandivli COD, Bombay. The construction of these buildings was administratively approved in 1972, and the actual work started in 1977. No notice was ever received from the Bombay Municipal Corporation prior to the commencement of the construction indicating any proposed development in the area. Further, no provision existed at that time which required that permission from the Corporation authorities for construction of Defence buildings, should be obtained. The local Defence authorities were informed by the Bombay Municipal Corporation in May 1978 regarding the development plans of the Corporation. By this time, the work had progressed considerably.

(c) This issue can be examined in consultation with the B.M.C. for resolving it

हिन्दुस्तान एरोनाटिक्स लिमिटेड में हड़ताल

211. श्री बंधाराम शास्त्र: क्या उप प्रधान मंत्री तथा विस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान एरोनाटिक्स लि० के कर्मचारियों ने 22 मई, 1979 को अपनी मार्गों के समर्थन में एक दिन की मार्केटिक हड़ताल की थी; और

(ख) यदि हा, तो इस संबंध में सरकार ने क्या कार्यवाही की है तथा उसके कर्मचारियों की मार्ग क्या है ?

रक्षा मंत्रालय में श्री परमाणु ऊर्जा, इलेक्ट्रोनिक्स, विज्ञान तथा प्रौद्योगिकी और अन्तरिक्ष विभागों में राज्य मंत्री (श्री० शेर सिंह) : (क) और (ख). हिन्दुस्तान एयरोनाटिक्स लिमिटेड की मान्यताप्राप्त युनियनो ने अन्य बातों के साथ साथ यह मांग की थी की हिन्दुस्तान एयरोनाटिक्स की बानपुर और लखनऊ फैक्ट्रियों की कर्मचारी युनियनो के कुछ कार्यकर्त्तियों के निरुद्ध नियन्त्रण और बखान्नीगी के आदेश रद्द कर दिये जायें। मान्यताप्राप्त युनियनो से विचार-विमर्श के दौरान हिन्दुस्तान एयरोनाटिक्स के अध्यक्ष ने इन मामलों के पुनरीक्षण की बात मान ली थी और अपना निर्णय 30 मई, 1979 तक देन की कहा था। परन्तु युनियनो ने यह आग्रहवाग्य देने की मांग रखी कि इन मामलों में कोई मरुत मजान दी जाये। चकि प्रबंधकों ने इस पूर्व शर्त का मजूर नहीं किया उम्मीद इन युनियनो ने विचार विमर्शों में अलग होने का एक एक तरफा निर्णय ले लिया और 22 मई 1979 को एक दिन की मार्केटिक हड़ताल कर दी।

उसी बीच संबंधित कर्मचारियों ने यह मामला राज्य कम्प्लिगेशन ताल में माग भेज दिया। अब मामला समझौते के लिए शेष पड़ा है।

Confirmation of Group 'C' Employees

212 SHRI CHANDAN SINGH: Will the Minister of ENERGY be pleased to lay a statement showing:

(a) whether it is a fact that Group 'C' employees appointed in 1979 and onwards have not so far been declared permanent;

(b) if not, reasons therefor; and

(c) what action has been taken/is being taken by the Ministry in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). A statement showing the permanent Group 'C' posts against which officials have not been made permanent, together with reasons therefor and the action taken/being taken in this regard, is laid on the Table of the House. [Placed in Library. See No. LT-45-96/79].

Agreement between Soviet Union and India for supply of Crude

214. SHRI N. K. SHEJWALKAR Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the terms and conditions in brief of the USSR for the supply of Crude to India, during the next three years;

(b) what will be the prices in terms of U.S. Dollars per barrel;

(c) whether the Russian Crude is cheaper than that of O.P.E.C. Member Countries;

(d) if so, to what extent; and

(e) at what price India is purchasing Crude from Russia, as well as that of O.P.E.C. Member Countries?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA). (a) A long term agreement between India and the Soviet Union envisages import of a total quantity of 5.5 million tonnes of crude oil from U.S.S.R. during 1977-80, comprising supplies to the extent of 1 million tonnes during 1977 and at the rate of 1.5 million tonnes per annum during the remaining period. Crude Oil contracts covering supplies during each calendar year are, however, negotiated on an annual basis.

(b) to (e). It would not be in the commercial interest of Indian Oil Corporation as also contrary to international practices to disclose further details.

Import of Fertilizers by Foreign Equity holding Companies

215. SHRI GANANATH PRADHAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the quantity and value of fertilizers and pesticides imported by foreign equity holding companies operating in India;

(b) whether these companies are required to supply half of the imported fertilizers and pesticides to co-operatives on no profit basis for public distribution; and

(c) if not, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). No Foreign Company is allowed to import Fertilizers.

Information regarding Pesticides is being collected and will be laid on the Table of the House.

Shortage of Petroleum Products

216. SHRI VASANT SATHE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there is an acute shortage of petroleum and petroleum products in various parts of the country during the past six months;

(b) if so, furnish details of cities/township, State-wise, where the problem was reported to be acute for quite sometime, and the steps taken to ensure regular supply of petroleum products;

(c) whether Government are considering a proposal to control/rationalise the supply of petrol and other fuel products in short supply; and

(d) if so, details of proposal under consideration/finalised?